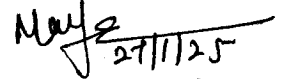


F.No. 01(06)/Reg./Vacation/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 27 January 2025

ORDER

Hon'ble President, CESTAT, in exercise of powers conferred under Section 129 C (6) of the Customs Act, 1962 is pleased to order no Court sittings on 28.1.2025, 30.1.2025 and 03.02.2025 also at CESTAT Allahabad as Hon'ble High Court of Allahabad has also declared holidays during these dates due to MahaKumbh Mela at Allahabad.


27/1/25

(Monika Devi)

Technical Officer (Admn)

Copy to:

1. SPS to Hon'ble President, CESTAT, Delhi
2. SPS to Hon'ble Senior Member, CESTAT, Allahabad.
3. Chief Commissioner (AR), CESTAT Delhi/Commissioner (AR) Allahabad
4. P.A. to Registrar, CESTAT, Delhi
5. Asstt. Registrar CESTAT Allahabad
6. Bar Association, CESTAT Allahabad
7. Notice Board/ Website/ Guard File/ Office Copy.